



भारतीय रिजर्व बैंक
RESERVE BANK OF INDIA

RBI/ 2023-24/125

DoR.FIN.REC. 77/ 03.10.123/ 2023-24

February 22, 2024

All Regulated Entities of the Bank

Madam/ Dear Sir,

Inclusion of Clearing Corporation of India Limited as a Financial Information Provider under Account Aggregator Framework

Please refer to the [Master Direction – Non-Banking Financial Company - Account Aggregator \(Reserve Bank\) Directions, 2016](#).

2. The RBI Retail Direct Scheme('Scheme') was launched on November 12, 2021 to facilitate retail investors to invest in Government Securities. The Scheme enables individuals to open Retail Direct Gilt Accounts with the Bank and access the Government Securities market - both primary and secondary. To enable aggregation of financial information on Government Securities held by retail investors in their Retail Direct Gilt accounts under the Scheme, Clearing Corporation of India Limited has been included as a Financial Information Provider.

3. The [Master Direction – Non-Banking Financial Company - Account Aggregator \(Reserve Bank\) Directions, 2016](#) is being modified accordingly.

Yours faithfully,

(J.P. Sharma)
Chief General Manager